



# महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ५, अंक ३]

सोमवार, मार्च २५, २०१३/चैत्र ४, शके १९३५

[ पृष्ठे १६, किंमत : रुपये १८.००

असाधारण क्रमांक ११

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2013 (Mah. Act No. II of 2013), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

H. B. PATEL,  
Secretary to Government,  
Law and Judiciary Department.

## MAHARASHTRA ACT NO. II 2013.

*(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 25th March 2013).*

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013.

WHEREAS, by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2013; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-fourth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Short title. Appropriation Act, 2013.

Withdrawal  
of Rs.  
71,59,14,54,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2012-  
2013.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of seven thousand one hundred fifty nine crores, fourteen lakhs, fifty four thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2013, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2013.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department.</b>					
A-4	Secretariat and Miscellaneous General Services.	{ 2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services. }	3,000	..	3,000
			3,000	..	3,000
			Total-General Administration Department.		
			3,000	..	3,000
<b>Home Department.</b>					
B-1	Police Administration	{ 2014, Administration of Justice. 2055, Police. 2070, Other Administrative Services. 2045, Other Taxes and Duties on Commodities and Services. 2052, Secretariat-General Services. 2075, Miscellaneous General Services. }	86,62,43,000	1,05,01,000	87,67,44,000
			Total-Home Department.		
			86,62,44,000	1,05,01,000	87,67,45,000
			Total-Home Department.		



**School Education and Sports Department.**

E-1	Interest Payments.	2049, Interest Payments.	...	1,47,64,000	1,47,64,000
E-2	General Education.	2202, General Education.	7,57,78,44,000	...	7,57,78,44,000
E-3	Secretariat and Other Social Services.	2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2,000	...	2,000
		2235, Social Security and Welfare.			
		2251, Secretariat-Social Services.			
		Total-School Education and Sports Department.	7,57,78,46,000	1,47,64,000	7,59,26,10,000

**Urban Development Department.**

F-2	Urban Development and Other Advance Services.	2053, District Administration.			
		2070, Other Administrative Services.			
		2217, Urban Development.	4,000	...	4,000
		3054, Roads and Bridges.			
		Total-Urban Development Department.	4,000	...	4,000

**Finance Department.**

G-8	Interest Payments and Debt Servicing.	2048, Appropriation for Reduction or Avoidance of Debt.	...	6,09,68,71,000	6,09,68,71,000
		2049, Interest Payments.			
G-6	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	8,17,42,32,000	...	8,17,42,32,000
		Total-Finance Department.	8,17,42,32,000	6,09,68,71,000	14,27,11,03,000

(1)	(2)	(3)	(4)	
			Rs.	Rs.
	<b>Public Works Department.</b>			
II-1	Interest Payments.	2049, Interest Payments.	...	59,85,000
		2059, Public Works.		59,85,000
		2202, General Education.		
		2203, Technical Education.		
		2205, Art and Culture.		
		2210, Medical and Public Health.	5,000	5,000
		2217, Urban Development.		
		2230, Labour and Employment.		
		2403, Animal Husbandry.		
		2405, Fisheries.		
		Total-Public Works Department.	5,000	59,85,000
		<b>Water Resources Department.</b>		
		2402, Soil and Water Conservation.		
		2701, Major and Medium Irrigation.		
		2702, Minor Irrigation.		
		2705, Command Area Development.	1,000	1,000
		2711, Flood Control and Drainage.		
		2801, Power.		
		3402, Space Research.		
		Total-Water Resources Department.	1,000	1,000
		<b>Law and Judiciary Department.</b>		
J-1	Administration of Justice.	2014, Administration of Justice.	34,98,52,000	44,53,16,000
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	7,90,42,000	7,90,42,000
		Total-Law and Judiciary Department.	42,88,94,000	52,43,58,000

**Industries, Energy and Labour Department.**

K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	5,80,67,000	...	5,80,67,000
K-3	Stationery and Printing	2057, Supplies and Disposals.	2,72,26,000	...	2,72,26,000
K-4	Labour and Employment.	2058, Stationery and Printing. 2230, Labour and Employment.	2,000	...	2,000
K-6	Energy.	2801, Power. 2810, Non-Conventional Sources of Energy.	12,29,08,80,000	...	12,29,08,80,000
K-7	Industries	2851, Village and Small Industries. 2852, Industries. 2853, Non-Ferrous Mining and Metallurgical Industries.	4,11,10,70,000	...	4,11,10,70,000
Total-Industries, Energy and Labour Department.			16,48,72,45,000	...	16,48,72,45,000

**Rural Development and Water Conservation Department.**

L-1	Interest Payments.	2049, Interest Payments.	...	96,33,14,000	96,33,14,000
L-2	District Administration.	2053, District Administration. 2235, Social Security and Welfare. 2402, Soil and Water Conservation. 2406, Forestry and Wild Life. 2415, Agricultural Research and Education. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2551, Hill Areas. 2702, Minor Irrigation. 2810, Non-Conventional Sources of Energy. 3054, Roads and Bridges.	24,74,27,000	...	24,74,27,000
L-3	Rural Development Programmes.	3451, Secretariat-Economic Services.	21,50,000	...	21,50,000
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	21,50,000	...	21,50,000
Total-Rural Development and Water Conservation Department.			24,95,79,000	96,33,14,000	1,21,28,93,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>Food, Civil Supplies and Consumer Protection Department.</b>					
M-2	Food.	2408, Food, Storage and Warehousing.	10,91,30,000	...	...	10,91,30,000
M-3	Secretariat and Other Economic Services.	{ 3451, Secretariat-Economic Services. 3475, Other General Economic Services.	2,88,15,000	...	...	2,88,15,000
	Total-Food, Civil Supplies and Consumer Protection Department.		13,79,45,000	...	...	13,79,45,000
	<b>Social Justice and Special Assistance Department.</b>					
N-1	Interest Payment.	2049, Interest Payment	...	1,79,66,000	...	1,79,66,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	{ 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare.	5,000	...	...	5,000
	Total-Social Justice and Special Assistance Department.		5,000	1,79,66,000	...	1,79,71,000
	<b>Parliamentary Affairs Department.</b>					
P-1	Secretariat-General Services.	2052, Secretariat-General Services.	5,57,000	...	...	5,57,000
	Total-Parliamentary Affairs Department.		5,57,000	...	...	5,57,000
	<b>Housing Department.</b>					
Q-1	Interest Payments.	2049, Interest Payments.	...	23,63,000	...	23,63,000
Q-2	Administrative Services.	2070, Other Administrative Services.	1,71,000	...	...	1,71,000
Q-3	Housing.	{ 2216, Housing. 2217, Urban Development. 2235, Social Security and Welfare.	3,000	...	...	3,000
Q-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	92,77,000	...	...	92,77,000
	Total-Housing Department.		94,51,000	23,63,000	...	1,18,14,000

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<b>Public Health Department.</b>			
R-1	Medical and Public Health.		
	2210, Medical and Public Health.		
	2211, Family Welfare.	3,000	3,000
	2235, Social Security and Welfare.		
	<b>Total-Public Health Department.</b>	3,000	3,000
<b>Medical Education and Drugs Department.</b>			
S-1	Medical and Public Health.	18,41,60,000	18,41,60,000
	<b>Total-Medical Education and Drugs Department.</b>	18,41,60,000	18,41,60,000
<b>Tribal Development Department.</b>			
T-1	Interest Payments.		
	2049, Interest Payments.	...	6,54,94,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	12,11,49,000	12,11,49,000
	2425, Co-operation.		
T-4	Secretariat-Social Services.	70,40,000	70,40,000
	2202, General Education.		
	2203, Technical Education.		
	2204, Sports and Youth Services.		
	2210, Medical and Public Health.		
	2211, Family Welfare.		
	2215, Water Supply and Sanitation.		
	2216, Housing.		
	2217, Urban Development.		
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan.	2236, Nutrition. 2401, Crop Husbandry. 2403, Animal Husbandry. 2405, Fisheries. 2406, Forestry and Wild Life. 2425, Co-operation. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2702, Minor Irrigation. 2801, Power. 2810, Non-Conventional Sources of Energy. 2851, Village and Small Industries. 3054, Roads and Bridges.	Rs. 4,000	Rs. 4,000	Rs. 4,000	Rs. 4,000
		Total-Tribal Development Department.	12,81,93,000	6,54,94,000	19,36,87,000	
U-1	Interest Payments.	<b>Environment Department.</b> 2049, Interest Payments.	Rs. 75,59,000	75,59,000	75,59,000	75,59,000
		Total-Environment Department.	Rs. 75,59,000	75,59,000	75,59,000	75,59,000
V-2	Co-operation.	<b>Co-operation, Marketing and Textiles Department.</b> 2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2435, Other Agricultural Programme. 2851, Village and Small Industries. 2852, Industries. 3451, Secretariat-Economic Services. 3454, Civil Supplies.	Rs. 2,000	2,66,000	2,68,000	2,68,000
		Total-Co-operation, Marketing and Textiles Department.	Rs. 2,000	2,66,000	2,68,000	2,68,000

<b>Higher and Technical Education Department.</b>			
W-1 Interest Payments.	2049, Interest Payments.	...	1,35,61,000
W-2 General Education.	2202, General Education.	3,06,09,93,000	3,06,09,93,000
W-3 Technical Education.	2203, Technical Education.	73,90,78,000	73,90,78,000
	2205, Art and Culture.		
W-4 Art and Culture.	2230, Labour and Employment.	10,49,77,000	10,49,77,000
	Total-Higher and Technical Education Department.	3,90,50,48,000	3,91,86,09,000
<b>Women and Child Development Department.</b>			
X-1 Social Security and Nutrition.	2235, Social Security and Welfare.	5,000	5,000
	2236, Nutrition.		
	Total-Women and Child Development Department.	5,000	5,000
<b>Water Supply and Sanitation Department.</b>			
Y-1 Interest Payments.	2049, Interest Payments.	...	1,62,24,000
Y-5 Secretariat-Economic Services.	3451, Secretariat-Economic Services.	9,60,000	9,60,000
	Total-Water Supply and Sanitation Department.	9,60,000	1,71,84,000
<b>Tourism and Cultural Affairs Department</b>			
ZD-2 Art and Culture.	2205, Art and Culture.	1,000	1,000
ZD-4 Tourism.	3452, Tourism.	1,000	1,000
	Total-Tourism and Cultural Affairs Department	2,000	2,000
	Total-A-Expenditure on Revenue Account.	59,78,88,43,000	7,50,39,17,000
			67,29,27,60,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>B-EXPENDITURE ON CAPITAL ACCOUNT</b>					
	<b>Home Department.</b>					
B-10	Capital Expenditure on Economic Services.	{ 4055, Capital Outlay on Police. 4070, Capital Outlay on Other Administrative Services. 5055, Capital Outlay on Transport }	2,04,64,08,000	...	2,04,64,08,000	2,04,64,08,000
		Total-Home Department.	2,04,64,08,000	...	2,04,64,08,000	
	<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>					
D-10	Capital Expenditure on Fisheries.	{ 4405, Capital Outlay on Fisheries. 6405, Loans for Fisheries. }	2,000	...	2,000	2,000
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		2,000	...	2,000	2,000
	<b>Urban Development Department.</b>					
F-5	Capital Expenditure on Social Services.	{ 4217, Capital Outlay on Urban Development. 5475, Capital Outlay on Other General Economic Services. }	1,32,97,00,000	...	1,32,97,00,000	1,32,97,00,000
	Total-Urban Development Department.		1,32,97,00,000	...	1,32,97,00,000	
	<b>Public Works Department.</b>					
H-7	Capital Expenditure on Social Services and Economic Services	{ 4055, Capital Outlay on Police. 4216, Capital Outlay on Housing. 5054, Capital Outlay on Roads and Bridges. }	3,000	...	3,000	3,000

H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health.				
		4217, Capital Outlay on Urban Development.				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6,000	3,28,20,000	3,28,26,000	
		4235, Capital Outlay on Social Security and Welfare.				
		4250, Capital Outlay on Other Social Services.				
		4405, Capital Outlay on Fisheries.				
		Total-Public Works Department.		9,000	3,28,20,000	3,28,29,000
		<b>Water Resources Department.</b>				
I-5	Capital Expenditure on Irrigation.	4402, Capital Outlay on Soil and Water Conservation.				
		4701, Capital Outlay on Major and Medium Irrigation.	3,000	...	3,000	
		4702, Capital Outlay on Minor Irrigation.				
		4711, Capital Outlay on Flood Control Projects				
		4801, Capital Outlay on Power Projects.				
I-6	Internal Debt of the State Government.	...	53,65,000	53,65,000		
Total-Water Resources Department.		3,000	53,65,000	53,68,000		
<b>Industries, Energy and Labour Department.</b>						
K-11	Capital Expenditure on Energy.	4801, Capital Outlay on Power Projects.	33,19,64,000	...	33,19,64,000	
		6801, Loans for Power Projects.	...	...	...	
Total-Industries, Energy and Labour Department.		33,19,64,000	...	33,19,64,000		

(1)	(2)	(3)	(4)	Rs.	Rs.
	<b>Rural Development and Water Conservation Department.</b>				
		4402, Capital Outlay on Soil and Water Conservation.			
L-7	Capital Expenditure on Rural Development.	4515, Capital Outlay on Other Rural Development Programme.	1,000	...	1,000
		4702, Capital Outlay on Minor Irrigation.			
		6216, Loans for Housing.			
		Total-Rural Development and Water Conservation Department.	1,000	...	1,000
	<b>Planning Department.</b>				
O-10	Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	1,000	...	1,000
O-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	3,05,000	...	3,05,000
		Total-Planning Department.	3,06,000	...	3,06,000
	<b>Tribal Development Department.</b>				
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		4250, Capital Outlay on Other Social Services.			
		4402, Capital Outlay on Soil and Water Conservation.			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4425, Capital Outlay on Co-operation.			
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation.			
		5054, Capital Outlay on Roads and Bridges.			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.		2,000	...	2,000
		Total-Tribal Development Department.	2,000	...	2,000

**Co-operation, Marketing and Textiles Department.**

V-3 Capital Expenditure on Social Services.	4425, Capital Outlay on Co-operation.	...	40,94,15,000
	4435, Capital Outlay on Other Agricultural Programme.	...	...
	4851, Capital Outlay on Village and Small Industries.	...	...
	5475, Capital Outlay on Other General Economic Services.	...	...
	<b>Total-Co-operation, Marketing and Textiles Department.</b>	...	<b>40,94,15,000</b>

**Higher and Technical Education Department.**

W-8 Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	...	7,88,27,000
	<b>Total-Higher and Technical Education Department.</b>	...	<b>7,88,27,000</b>

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	<b>Water Supply and Sanitation Department.</b>					
		4215, Capital Outlay on Water Supply and Sanitation.				
		4402, Capital Outlay on Soil and Water Conservation.	6,38,72,000	...	...	6,38,72,000
Y-6	Capital Expenditure on Economic and Social Services.	6215, Loans for Water Supply and Sanitation.				
		Total-Water Supply and Sanitation Department.	6,38,72,000	...	...	6,38,72,000
		Total-B-Expenditure on Capital Account.	4,26,05,09,000	3,81,85,000	4,29,86,94,000	
		Grand Total.	64,04,93,52,000	7,54,21,02,000	71,59,14,54,000	